### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3627 TO BE ANSWERED ON 23.03.2017

#### **NEW WAGE FORMULA UNDER MGNREGS**

#### **3627. SHRI LALLU SINGH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether there is a proposal to formulate a new formula for wage determination under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether new bases are proposed for new wage determination and if so, the details thereof; and
- (d) the additional funds to be required annually after wage determination based on new formula?

# ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): Wage rates under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are revised on yearly basis based on Consumer Price Index for Agricultural Labour (CPI-AL). The wage rate for 2017-18 has already been notified on 28-02-2017. A committee was set up under the chairmanship of Prof. Mahendra Dev to suggest a proper index for revising MGNREGA wage rates every year so as to protect the wages against inflation. The report was examined by the Government. It has been decided to continue with the existing mechanism for revision of MGNREGA wages without any changes.

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